

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6961-JK (LD) of 2024
DATED:- 14 - 05 - 2024

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government,
Dated:- 14 - 05 - 2024

No:-LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

[Signature]

[Handwritten Signature]
14/05-24

Annexure to the Government Order No.6961-JK(LD) of 2024 dated 14.05.2024

S No.	Title of the Case	OIC
1	CM(M) No. 102/2023 CM No. 2991/2023 titled Manzoor Ahmad Gunna & Others v/s Union Territory of Jammu & Kashmir and Others	Er. Ashiq Ahmad Ashiq, Executive Engineer PW(R&B) Project Division 1st Srinagar
2	CP No. 280/2023 in OA No. 618/2023 Gurmeet Kour Vs UT of J&K & Ors	Namrita Wanchoo Under Secretary to Govt. PW(R&B) Department J&K Civil Secretariat Jammu.
3	TA No. 7618/2021 in SWP No. 1462/2013 Vivek Kumar Sharma Vs UT of J&K & Ors	Namrita Wanchoo Under Secretary to Govt. PW(R&B) Department J&K Civil Secretariat Jammu.
4	TA No. 631/2020 in WPC No. 3733/2019 Ritu Khajuria Vs UT of J&K & Ors	Namrita Wanchoo Under Secretary to Govt. PW(R&B) Department J&K Civil Secretariat Jammu.
5	OA No. 1321/2022 Rejoinder Mohan Lal Thappa Vs UT of J&K & Ors	Namrita Wanchoo Under Secretary to Govt. PW(R&B) Department J&K Civil Secretariat Jammu.
6	CP No. 54/2024 OA No. 851/2021 Ravinder Kour Vs UT of J&K & Ors	Namrita Wanchoo Under Secretary to Govt. PW(R&B) Department J&K Civil Secretariat Jammu.
7	WPC No. 670/2024 Madan Gopal Samyal Vs UT of J&K & Ors	Namrita Wanchoo Under Secretary to Govt. PW(R&B) Department J&K Civil Secretariat Jammu.
8	WPC No. 2179/2022 Zaman Construction Vs UT of J&K & Ors	Mushtaq Ahmad Executive Engineer, R&B Division Sumbal

Jan

Reyaz